

Annexure-3**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of the corporate Debtor: Superdrawn Wire Industries Private Limited

Date of Commencement of CIRP: 16/03/2022

List of stakeholders as on: 26/04/2023

(Amount in Rs)

S N	Name of creditor	Date of receipt	Amount claimed (unrelated party)	Amount of claim admitted	% of voting share in CoC	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related party?	Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark, if any
1	RajRad he Finance Limited	01-04- 2022	9,95,58,833	9,95,58,833	100	NBFC	9,95,58,833	0	NA	0	0	0	0	Note1
TOTAL			9,95,58,833	9,95,58,833	100		9,95,58,833	0						

Note 1: Full amount admitted as per IA /573 (AHM) 2022 in CP(IB) 177 of 2020 Dated 07.12.2022- Hon'ble Tribunal give instructions to admit the full claim of the financial creditor (i.e., Raj Radhe Finance Limited)

2. Full amount to be considered as secured debt as per IA /573 (AHM) 2022 in CP(IB) 177 of 2020 Dated 07.12.2022- Hon'ble Tribunal give instructions to be considered as secured debt of the financial creditor (i.e., Raj Radhe Finance Limited)